

(b) if so, the reasons therefor; and

(c) the time by which this Office is likely to be transferred?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE: (SHRI BOLLA BULLI RAMAIAH): (a) No, Sir.

(b) and (c) Do not arise.

Review the performance of EOUs/EPZs/FT Zones

5493. SHRI SURESH PRABHU: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have undertaken any comprehensive review of the performance of Export oriented Units and units set up in the export processing zones/free trade zones;

(b) if so, the details of performance of the schemes during 1996-97, State-wise and scheme-wise and how does it compare with the performance during the corresponding period by standard parameters;

(c) what are the emerging trend in the evaluation of these schemes and outstanding achievements as well as major failure notices; and

(d) the details of proposals for restructuring/revamp of these schemes to make more transparent/effective and result oriented?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) The performance of Export Oriented Units and Units in the Export Processing Zones/Free Trade Zones is reviewed annually on the basis of data received from the respective Development Commissioners.

(b) Since the data for the year 1996-97 in respect of all Zones/EOUs is required to be submitted by the concerned Development Commissioners by June/July, 97, the details of performance and comparative performance with the corresponding earlier period are not known as on date.

(c) The rate of annual growth of export of EOU/EPZ units is higher than the national average annual growth of export. Whereas Gem & Jewellery, Electronics and Garments are the leading performers in terms of export performance among the EPZ units, textile including yarns, agro based products and chemical, plastic and allied industry are the leading performers under the EOUs scheme.

(d) Based on interaction with the trade and industry, and their suggestions received in respect of the EOU/EPZ Scheme, several major amendments have been effected in the Export and Import Policy, 1997-2002 to introduce more automaticity in the scheme, further simplify procedures, and give better incentives to make the schemes result oriented.

Export of Skimmed Milk

5494. SHRI SULTAN SALAHUDDIN OWAISI: Will the Minister of COMMERCE be pleased to state:

(a) whether State Trading Corporation has signed any agreement with Netherland to supply 15000 tonnes of skimmed milk;

(b) if so, the details thereof;

(c) whether this agreement was not fulfilled by State Trading Corporation;

(d) if so, the main reasons therefor;

(e) whether this non-fulfilment of agreement is likely to affect the Indian export to Netherland; and

(f) if so, the steps taken to fulfil the agreement and action taken against those found responsible for the non-fulfilment of agreement?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) to (f) During Nov.- Dec. 1994, Branch Office of STC at Frankfurt signed with ITC, Austria six contracts of 250 tonnes each for export of a total quantity of 1,500 tonnes of skimmed milk powder to Netherland for delivery during Jan.-March, 1995. However, STC could not fulfil the contracts due to non-supply by the suppliers on account of increase in the domestic price of skimmed milk powder besides the restrictions imposed by Govt. of Maharashtra on export of skimmed milk powder.

While non-supply of goods under a single commercial contract is unlikely to affect export to Netherland, based on an internal inquiry conducted into the deal, STC management has decided to initiate disciplinary action against officials in the light of the findings of the inquiry report.

[Translation]

Use of Hindi

5495. SHRI JAGDAMBI PRASAD YADAV: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Government propose to chalk out any plan for doing all the works in official language in the Golden Jubilee Celebration year;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) the reasons for not reconstituting 'Hindi Salahakar Samiti' in the year ended 1996; and

(e) the time by which 'Hindi Salahakar Samiti' likely to be constituted?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) to (c) As per the Government policy on official language efforts are made to resort to maximum use of